

ANNEXURE-8

Name of the corporate debtor Premshree Prime Properties Private Limited; Date of commencement of CIRP: 17/02/2023; List of creditors as on:31.03.2023

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of interest	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	S.K. PORWAL & CO.	04.03.2023	8,33,625	0	0	No	No	No	0	0	0	0	8,33,625		
2	Laxmi Ply & Timber	23.03.2023	6,83,425	0	0	0	0	0	0	0	0	0	6,83,425		
3	mohit bagzai	27.02.2023	51810	0	0	0	0	0	0	0	0	0	51810		
4	KING TUBE INDIA PRIVATE LIMITED	03.03.2023	74749	0	0	0	0	0	0	0	0	0	74749		
5	Gopa Kumar	3.03.2023	379000	0	0	0	0	0	0	0	0	0	379000		
6	Mahalaxmi enterprises	27.03.2023	281138	0	0	0	0	0	0	0	0	0	281138		
7	CA. Shaifali Porwal	04.03.2023	90000	0	0	0	0	0	0	0	0	0	90000		
			23,93,747		0	0	0	0	0	0	0	0	23,93,747		